Quarterly Workdone Statement Opening Balance, Institution, Disposal and Pendency of Civil Cases for the Month of _____
In the court of _____Udhampur

Present: _____

S. No	Nature of cases	Opening balance at the beginning of the quarter	Institute received by transfer	Total	Disposal during the quarter								Age Wise break up of case at the end of the quarter								
					Contested	Un-Contested	Dismissed in default	Compromise	In-Exparte	Other wise	Transfer	Total disposal	Closing balance at the quarter	Upto 1 year	1 to 3 years	3 to 5 years	5 to 7 years	7 to 10 years	10 to 15 years	15 to 20 years	Total
1	Civil original suits																				
2	Matrimonial Cases																				
3	Pauper Suits																				
4	Misc. applications																				
5	Executions																				
6	Rent Case																				
7	Civil Misc. Cases																				
8	Others																				
	Total																				